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- (a) whether the Government India have taken any decision about several thousands dummy employees of the General Insurance Companies which have now been nationalised;
  - (b) if so, the details thereof; and
- (c) whether the attention of Government in this regard has been drawn to a report in the Times of India of 12th June, 1971 and if so, reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE

## वित मत्रत्ला में राज्य मत्रहे हैं

(SMT SUSHILA ROHATGI): to (c) Government has seen the Press Report in the Times of India of 12th June, 1971 referred to in the question. There is no evidence to indicate that the malpractice is of the order mentioned by the Hon'ble Members.

In the meeting of the Custodians of General Insurance Companies held on July, 6, 1971, the entire question was discussed at some length. The nance Minister has also stated in his opening remarks at the meeting that this evil will have to be rooted out completely The Custodians been asked to look into this matter expeditiously.

FINANCE MINISTER'S VISIT TO AKLUJ IN SHOLAPUR DISTRICT OF MAHARASHTRA

641, DR. B. N. ANTANI: SHRI K. C. PANDA: SHRI SUNDAR MANI PATEL:

Will the Minister of FINANCE वित्त मंत्री

be pleased to state:

- (a) whether he visited Akluj Sholapur District in Maharashtra on May 17, 1971;
- (b) whether the visit was an official or private one; and
- (c) from what source the expenditure for the journey was met?

## THE MINISTER OF FINANCE विस मंत्री

(SHRI Y. B. CHAVAN): (a) Yes, Sir.

- (b) The Finance Minister addressed the Annual Conference of Marathi Parshuram, District Journalists at Ratnagiri on the 16th May, 1971. In continuation of this programme, the Finance Minister also visited Akluj in Sholapur District. During this visit he performed the opening ceremonies of the new office building of a cooperative sugar factory and the newly constructed houses for scavengers by the village panchayat, unveiling of statues of Dr. Ambedkar and Chatarpati Shivaji, saw the work of the Rajhuns Poultry Centre, and addressed a public meeting. The vi-Minister sit of the Finance official.
- (c) Cost of his air ticket from Delhi to Bombay and back was borne by the Central Government and arange. ments for his transport in Maharashtra State were made by the Maharashtra Government. The Minister does not draw any daily allowance on his tours in the country.

## तस्कर व्यापरियों की गिरपतारी

- 642. श्री सरज जलाद: क्या विस मंत्री यह बताने की क्रुवा करेगे कि :
- (क) पिछले एक वर्ष में दिल्ली, कलकत्ता, बम्बई ग्रौर मद्रास से किनने मृत्य का सोना. चांदी, शराब ग्रौर गाजा पकडा गया : ग्रौर
- (ख) इस सम्बन्ध में कितने विदेशी और भारतीय पकडे गये है स्रौर उनके विरुद्ध क्या कार्यवाही की गई है ?

+[ARREST OF SMUGGLERS

642. SHRI SURAJ PRASAD: the Ministerof FINANCE

वित्त मंत्री be pleased to state:

(a) the value of gold, silver, wine and hashish seized in Delhi, Calcutta,

<sup>†[ ]</sup> English translation.